

**IN THE HIGH COURT OF MANIPUR
AT IMPHAL**

**MC (WA) No. 4 of 2019
With
WA No. 5 of 2019**

Shri. Dr. Thongbam Tomba Singh, masagi chahi chaorakna 63 rom suraba, apokpagi ming (Leikhidraba) Th. Kaubi Singh, leiphamna Kongpal Khaidem Leikai P.O. amasung P.S. Porompat, Imphal East-795005.

Applicant

Vs.

State of Manipur bu mahut sillibana, Commissioner (Vety. & A.H.) Govt. of Manipur, P.O. amasung P.S. Imphal, Old Secretariat (South Block), Manipur-795001 amasung atoppa 43 ga loinana.

Respondents

Ikai khumnabagi masak oiraba
**THE CHIEF JUSTICE MR. SANJAY KUMAR AMASUNG
MR. JUSTICE MV MURALIDARAN GI COURT TA**

23.09.2022.

Sanjay Kumar (C.J.):

WP (C) No. 448 of 2014 da mai pakkhidraba petitioner aduna mahakki writ petition adubu kakthatkhiba tarik 22-06-2017 da takhiba order aduda pendraduna, writ appeal No. 5 of 2019 asi tharakhiani. Adubu, appeal asi tharakpa numit 555 thengthakhiba leibana, asumna thengthakhiba adu ngakpinaba mahakna MC (WA) No. 4 of 2019 asi tharakhiani. Adum oinamak, adu thangatlapa matamda numit 555 ni chonthakhiba adugidamakta mahakna MC (WA) No. 4 of 2019 gi khuthangda ngakpinaba haijaki.

Applicant/appellant ki mahut sinduna lepliba learned senior counsel, N. Jotendro na mahut sinduna lepliba learned Government Advocate S. Napoleon amadi respondent No. 5 dagi 44 faobagi mahut sinduna lepliba learned senior counsel N. Ibotombi na haibasu tare.

Hairiba writ petition asida yaoriba mahakki pendaba wakatti asini madudi applicant/appellant asibu Manipur Veterinary and Animal Husbandry Service Grade-III da pham wangkhatpidre/promotion pibidre, adubu mahakki makha taba (juniors) singbuna eng 2014 ki February tha da hairiba pham aduda promotion asimak pikhre haibasini. Hairiba pham asigi mingtholsi 'Specialist' hairi aduga promotion adu mangonda pikhidabasi mahakki annual confidential reportsing (ACR sing) da applicant/appellant na fangkhiba grading sing adu nembanani.

Appeal asi tharakpada numit 555 thengthakhibagi applicant/appellant na piriba maramdi asini madudi mahakki machasing adu China da mahei-masing tambagi thabada sel yamna changkhibana mahak selgi oiba awaba mayoknakhi amadi Right to Information, 2005 ki makhada mahakki ACR singga mari leinaba che-changsing mahakna tasin khomjindaba leiba, pumnamak asina maram oiraga, changkhiba matam adu mahakki shaktigi wangmada leikhi.

Applicant/appellant asina thabak touringei matamda mahakki ACRs ki copysing keidoungeidasu pirakhiba leite; maram aduna mahakki promotion phangbada achouba ayetpa ama oikhiba masagi ACRs gi gradingsing khangjanabagi upai amatta leikhide haina learned senior counsel, Mr. N. Jotendro na phongdokhi. Adum oinamak, applicant/appellantna service ta leiringei manungda kari maramgi mahakki ACR sing adu fhangnaba hotnakhidabano haibagi maram chaba amata thamkhide. Masi oidunasu, mamangda pankhibagumna, applicant/appellant asina shingnariba promotion asi houkhiba eng 2014 gini, adugi mathakta mahak masamaksi yamna kuirabagi mamangda thabaktagi pothakhraba meeshak amani. Maram aduna, matang asida mahakna mahakki pensionda ahenba khudokchaba fhangbagidamak mahakki promotion asi hangatlaga pibiyu hairiba asi yapham thokte. Maikei khudingdagi yenglabasu, applicant/appellant asina touriba thouwong asi oiroidaba/honglaroidaba waapham amada kanadabana matam manghanbani haina louwi.

Chahi ama hellabei tung da thanggatlakliba waakat asibu yabiyu hairiba asisu kanapham leitrbani channapham leitre.

Maram aduna, MC (WA) No. 4 of 2019 asi kakthatle.

Masigi matung inna, W.A. No. 5 of 2019 su kakthatle.

JUDGE

CHIEF JUSTICE

Sapana